

**N O T I C E**

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay and its Benches at Nagpur and Aurangabad** and **High Court of Bombay at Goa** that on **Thursday, 24<sup>th</sup> October 2024** :

**“In the Second Session, Court working hours will be from 3.00 p.m. to 5.00 p.m.”**

Dated this the 23<sup>rd</sup> day of October 2024.

By Order

Sd/-  
(S. B. Bhansali)  
Prothonotary & Sr. Master,  
High Court, O.S. Bombay.

Sd/-  
(H. M. Bhosale)  
Registrar (Judl-I),  
High Court, A.S., Bombay.